

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1827
ANSWERED ON-11.02.2021

MOU BY IREDA WITH NHPC

1827. SHRI POCHA BRAHMANANDA REDDY
DR. BEESETTI VENKATA SATYAVATHI
SHRI P.V. MIDHUN REDDY
SHRI KURUVA GORANTLA MADHAV
SHRI MAGUNTA SREENIVASULU REDDY
SHRI T.R.V.S. RAMESH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Indian Renewable Energy Development Agency Limited (IREDA) has signed a Memorandum of Understanding (MoU) with NHPC recently for providing its technical expertise in developing renewable energy projects;
- (b) if so, the details thereof;
- (c) whether IREDA is technically supporting State Governments for developing renewable energy projects; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) Yes, Sir. Indian Renewable Energy Development Agency Limited (IREDA) has signed a Memorandum of Understanding (MoU) with NHPC Limited on 08.01.2021.

As per this MoU, major activities for which IREDA has agreed to provide consultancy services to NHPC Limited, are as follows:

- i. Undertake Techno-Financial due diligence (excluding Accounting, Tax and Legal due diligence) of renewable energy & energy efficiency / conservation projects.
- ii. Assist in developing an action plan to create and acquire renewable energy (RE) projects (as the case may be) for the next five years.
- iii. Ascertain valuation of brownfield assets and also provide assistance for acquisition of such assets including financial modelling & returns thereon.

The MoU is for period of five years, extendable further upon mutual consent.

(c) No, Sir.

(d) Question does not arise.
